

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 132

IA(CA)No. 29/2023

And

CP No. 18/Chd/Hiy/2023

IN THE MATTER OF:

Rajesh Sharma, Director Land Game ...
Pvt. Ltd

Petitioner

Versus

Shri Uday Partap & Ors ...

Respondent

Under Section: 241, 242, CA 2013
Rule 11 of NCLT

Order delivered on 19.04.2024

CORAM:

SHRI. P.S.N. PRASAD,
HON'BLE MEMBER (J)

PRESENT:

For the Petitioner : None.

ORDER

Since the Member (Technical) is not present at the time of the hearing of the matter and also refused to attend the Court, this matter is adjourned to 10.05.2024.

Sd/-
(DR. P.S.N. PRASAD)
HON'BLE MEMBER (J)